

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4428

ANSWERED ON:30.08.2011

CRIME AGAINST SENIOR CITIZENS

Jagannath Dr. M.;Nagorao Shri Dudhgaonkar Ganeshrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of crime against senior citizens are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and the current year, State-wise, crime-wise and gender-wise including murder and looting, separately;
- (c) the total number of accused persons arrested and the action taken against them alongwith the cases solved/unsolved and the steps taken to solve all the cases during the said period, State-wise;
- (d) whether the Union Government has issued any advisory to the State Governments to provide security to the senior citizens in the country;
- (e) if so, the details thereof and the reaction of the State Governments thereon; and
- (f) the other steps taken by the Government to provide special security to the senior citizens?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c) : As per input given by National Crime Records Bureau (NCRB), State/UT-wise detail of elderly victims (above 50 years of age) from 2007-09 who are victims of murder, rape, culpable homicide not amounting to murder and kidnapping and abduction are given in Annexure I and II respectively. As per NCRB, no other information than the number of victims in respect of elderly victims (above 50 years of age) is maintained separately.

(d) to (f) : As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime including crime against senior citizen lies with the States/UT Administrations. However, the Union Government has issued detailed advisory dated 27.03.2008, to all the State Governments/UTs advising them to take immediate measures to ensure safety and security and for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens; sensitization of police personnel regarding safety, security of older persons; regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; verification of domestic helps, drivers, etc